

HIGH COURT OF UTTARANCHAL AT NAINITAL

NOTIFICATION

No. 46 /UHC/Admin.A/2005

Dated: May 12, 2005.

Sri R.C. Maulekhi is withdrawn to regular line from the post of Chairman, State Transport Appellate Tribunal, Uttaranchal / Principal Judge, Family Court, Dehradun and is posted as District & Sessions Judge, Champawat vice Sri Jai Deo Singh.

No. 47 /UHC/Admin.A/2005

Dated: May 12, 2005.

Ms. Kumkum Rani, Addl. District & Sessions Judge / 1st Fast Track Court, Haridwar is hereby transferred and posted as 1st Addl. District & Sessions Judge, Udham Singh Nagar in the vacant Court.

No. 48 /UHC/Admin.A/2005

Dated: May 12, 2005.

Sri G.S. Dharamshaktu, Chief Judicial Magistrate, Dehradun is hereby transferred and posted as Chief Judicial Magistrate, Almora vice Sri C.P. Bijalwan.

No. 49 /UHC/Admin.A/2005

Dated: May 12, 2005.

Sri B.S. Dugtal, Chief Judicial Magistrate, Pauri is hereby transferred and posted as Chief Judicial Magistrate, Dehradun vice Sri G.S. Dharamshaktu.

No. 50 /UHC/Admin.A/2005

Dated: May 12, 2005.

Sri C.P. Bijalwan, Chief Judicial Magistrate, Almora is hereby transferred and posted as Chief Judicial Magistrate, Pauri vice Sri B.S. Dugtal.

By Order of the Court,

Sd/-

(V.K. Maheshwari)
Registrar General.